

(घो हाथी) : (क) आसाम सरकार द्वारा केवल 39 ऐसे व्यक्तियों को रिहा किया गया है जिनके बारे में सैनिक अधिकारियों को पूछताछ के बाद यह सन्तोष हुआ गया था कि उनका विद्रोह में कोई हाथ नहीं था।

(ख) जी नहीं।

(ग) जी नहीं। राज्य सरकार को इन व्यक्तियों को रिहा करने का अधिकार है।

Provident Fund Contributions from Employers

1931. Shri Jashvant Mehta: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that large amounts of Provident Fund contributions are outstanding from the defaulting employers;

(b) if so, the total amount due from such defaulting employers; and

(c) the steps taken to recover these amounts?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan): (a) Yes.

(b) Employees' Provident Fund.—Rs. 5.136 crores (approx) as on 30th April, 1966.

Coal Mines Provident Fund.—Rs. 1.27 crores as on 31st March 1965.

(c) Legal action by way of prosecution and/or recovery proceedings has been initiated against the employers of the defaulting establishments, where necessary.

Study of Indian Ocean by Russian Vessel

1932. Shri Jashvant Mehta: Will the Minister of Education be pleased to state:

(a) whether it is a fact that a Russian Vessel "Mikhail Lomonosov" conducted an Oceanographic Study of the Indian Ocean in Bombay on the 12th July, 1966;

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(b) whether any report has been submitted by the Russian authorities in this regard; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramchandran): (a) to (c). The Russian Vessel "Mikhail Lomonosov" visited Bombay port from the 12th to the 15th July, 1966 for logistic requirements. No other information is available.

Dock Workers, Bombay

1933. Shri Jashvant Mehta: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that several thousand dockmen demonstrated in front of the Office of the Port Trust, Regional Labour Commissioner, (Central) Dock Labour Board, in Bombay, on the 5th July, 1966;

(b) if so, the reasons therefor; and

(c) the action taken on their demands?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan): (a) Yes, about five thousand Port and Dock Workers.

(b) The demonstration was organised to launch an indefinite strike in the various ports of the country with effect from the 24th July, 1966.

(c) Discussions were held by the Union Ministers of Labour and Transport with the representatives of the workers on the 20th July, 1966 to consider the demands of the Port and Dock Workers as a result of which the notice of strike was withdrawn.

Payment of Salaries to School Teachers in Tripura

1934. Shri Biren Dutta:
Shri Dasaratha Deb:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that some privately managed schools of Tripura